THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): (a) No. Sir. The case is being processed.

- (b) The building if purchased will house posts and Telegraphs offices and will cost about rupees forty lakhs.
 - (c) Floor area is 63,000 Sq. Ft.
- (d) 42,650 Sq Ft, will be available if purchased.

4-Point formula for solution of Telengana Problem

- 7755. SHRI K. MALLANNA, Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is a 4-Point formula under discussion between the Chairman of of the Telengana Praja Samiti and the Central leaders:
- (b) if so, what are the broad features of the formula;
- (c) whether the question of leadership of Andhra Pradesh is to be decided by the Prime Minister; and
- (d) if so, whether Government have arrived at any decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT.: (a) to (d). There has been further exchange of views with the Chairman of the Telengana Praja Samiti and others on the problems of the Telengana region. No definite conclusions have been reached but discussions will continue.

Non-inclusion of Cuddapah District in Andhra Pradesh in the List of Districts Scienced for setting up of Industries

- 7756. SHRI K. KODANDA RAMI REDDY: Will the Minister of PLANNING be pleased to state:
- (a) whether Cuddapah District in Rayalaseema region of Andhra Pradesh has not been included in the list of Districts selected for extending special consessions in the matter of setting up of industries;
 - (b) if so, the reasons therefor;
- (c) whether the Central Government have received any representations from the State Government and the Rayalasecoma Development Board in this regard; and

(d) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (d). The recent proposals of the Government of Andhra Pradesh for selection of district of Cuddapah and three other districts to qualify for concessional finance from financial institutions, have been considered and approved for the purpose.

Identification of Backward District-Sized Blocks in Andhra Pradesh for Central Subsidy

- 7757. SHRI K. KODANDA RAMI REDDY: Will the Minister of PLAN-NING be pleased to state:
- (a) the names of the backward Districtsized blocks in Hndhra Pradesh, identified and yet to be identified, for purposes of a 10 per cent subsidy of the fixed capital investment by a new Industrial Units;
- (b) whither the Government of India has been requested by the State Government to declare Srikakulam and Cuddapah Districts also as backward Districts for the purpose of special incentives for rapid industrialisation; and
- (c) if so, what is the reaction of the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) The proposals of the Government of Andhra Pradesh for selection of two 'areas' to qualify for the 10 per cent Central subsidy on the fixed capital investment of industrial units, are under consideration.

(b) and (c). The State Government's proposals for the selection of the backward districts of Srikakulam and Cuddapah to qualify for concessional finance from financial institutions, have recently been considered and approved for the purpose.

Suggestions by Andhra Pradesh Handloom Advisory Board to Protect the Industry

7758. SHRI K. KODANDA RAMI REDDY: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the measure suggested by the Andhra